request the hon. Members to extend support to the Budget. Thank you.

MR. DEPUTY CHAIRMAN: The debate on the Budget (General), 2006-07 is over. Now, let us take up the Appropriation Bills. Mr. Finance Minister, you move both the Bills.

GOVERNMENT BILLS

The Appropriation Bill, 2006

And

The Appropriation (No.2) Bill, 2006

THE FINANCE MINISTER (SHRI P. CHIDAMBARAM): Sir, I beg to move:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2005-06, as passed by Lok Sabha, be taken into consideration."

The question was put and the motion was adopted.

MR. DEPUTY CHAIRMAN: Now, we shall take up Clause-by-Clause consideration of the Bill.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI P. CHIDAMBARAM: Sir, I beg to move:

"That: the Bill be returned."

The question was put and the motion was adopted.

THE FINANCE MINISTER (SHRI P. CHIDAMBARAM): Sir, I move:

"That the Bill to provide for authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spend on certain services during the financial year ended on the 31st day of March, 2004, in excess of the amounts granted for those services and for that year, as passed by Lok Sabha, be taken into consideration."

The question was put and the motion was adopted.

MR. DEPUTY CHAIRMAN: Now, we shall take up Clause-by-Clause consideration of the Bill.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI P. CHIDAMBARAM: Sir, I beg to move:

"That the Bill be returned."

The question was put and the motion was adopted.

MR. DEPUTY CHAIRMAN: The House is adjourned for lunch till 2.30 p.m.

The House then adjourned for lunch at thirty-five minutes past one of the clock.

The House re-assembled after lunch at thirty-two minutes past two of the clock,

MR. DEPUTY CHAIRMAN in the Chair

Discussion on the working of the Ministryof Information and Broadcasting

भी राजीव मुक्ल (उत्तर प्रदेश) : धन्यवाद उपसभापित जी, में सूचना और प्रसारण मंत्रालय की अनुदान मांगों पर विचार प्रस्तुत करने के लिए खड़ा हुआ हूं। इसमें कोई राक नहीं कि श्री जयपाल रेड्डी जी और इसके बाद श्री प्रियरंजन दास मुंशी जी के नेतृत्व में इस क्षेत्र में जबर्दस्त प्रगति हुई है। मान्यवर, कल ही फिक्की और प्राइस वाटर कूपर हाउस की एक स्टडी रिपोर्ट आई है और इसमें स्पष्ट किया गया है कि एंटरटेनमेंट सैक्टर में 19 परसेंट की ग्रोध प्रोजेक्ट की गई है। 35 हजार करोड़ से बढ़कर यह सैक्टर एंटरटेनमेंट इण्डस्ट्री 83 हजार करोड़ की होने जा रही है और खाली टेलीविजन विदिन 10 ईयर्स 43 हजार करोड़ का होने जा रहा है। मैं यह बात इसलिए और दावे के साथ कह सकता हूं कि फॉरेन एक्सचेंज के मामले में इस इण्डस्ट्री का सबसे बड़ा इस्तेमाल हो सकता है। विदेशी मुद्रा भंडार जिस कदर आप कमा सकते हैं एंटरटेनमेंट इण्डस्ट्री के जरिए, उसकी आप कल्पना भी नहीं कर सकते। भारतीय फिल्में आज पूरे विश्व में पॉपुलर हो रही हैं। भारतीय स्टार के लिए लंदन से लगाकर मलेशिया,